## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A.<br>No. | T.P. No. | Purpose               | Section | Name of the Parties<br>M/s. / Mr. |
|-------------------------|----------|-----------------------|---------|-----------------------------------|
| CP No.119/BB/<br>2017   | -        | Await report from ROC | 252(1)  | Comx Softech Pvt. Ltd.            |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

PETITIONA DADA

**SIGNATURE** 

SARMA

9 HAMAWTH NAZIL

98864 23632.

ORDER

Counsel for Petitioner is present. Await report from ROC. Counsel is further directed to file affidavit as per order dated 12.01.2018 of this Tribunal. List it on 28.02.2018.

Member (T)

Member (J)